पी०बी० पम्पी की संस्थापना के लिए भारत-फांसीसी जल संसाधन सहयोग कार्यक्रम के तहत "ग्रामीण क्षेत्रों में लघु सिचाई और जल अपूर्ति पर श्राक्षारित सीर ऊर्जा हेल्. एक प्रायोगिक परियोजना" का प्रस्ताव किया गया है। फ्रांस सरकार ने प्रायोगिक परि-योजना के लिए 2.00 मिलियन फांसीसी फांक का अनुदान और 3,8 मिलियन फांसीसी फांक का ऋण (कुल 2.96 करोड़ रुपए के समतुल्य) प्रदान करने का प्रस्ताव किया है। प्रयोशिक परियोजना का उद्देश्य सामुदायिक प्रबंधन के साध्यम से छोटे भौर सीमान्तिक किसानों को नाम पहंचाना हैं।

## Import of waste from U&A

2417. SHRI AJIT P. K. JOGI: SHRI RAM GOPAL. YADAV:

Will the PRIME MINISTER, be pleased to state;

- (a) whether Government propose to import waste from the USA for generation of power on project Hazel near Kochi;
- (b) if so, the norms to decide the kind of waste to be imported;
- (c) whether there is a possibility of environmental hazard as a result of the project;
  - (d) if so\_ the details thereof; and
- (e) the steps taken by Government in this regard?

THE MINISTER OF STATS IN THE MINISTRY QP NON-CONVENTIONAL ENERGY SOURCES (SHRI S. KRISHNA KUMAR): (a) There >s no such proposal before the Government.

(b) ta (e) 0oes not arise-

## Guidelines to State Governments regarding Non-Conventional Energy

2418. SHRI YERRA NARAYANA-SWAMY: WiH the PRIME MINIS. TER be pleased to state:

- (a) whether Government have issued model guidelines to State Gov-eminent suggesting ways in which nonconventional energy can be brought by SEBs;
  - (b) if so the details of the guidelines;
- (c) whether State Governments have agreed to cooperate in implementing these goidelines: and
  - (d) if so, the deiails; thereof?

THE MINISTER OF STATE IN THE MINISTRY OP NON-CONVENTIONAL ENERGY SOURCES (SHRI S. KRISHNA KUMAR): (a) and (b) A set of guidelines has been forwarded to all the States towards a uniform policy pertaining to private sector power projects based on Non-Conventional Energy Sources. The guidelines include incentives facilities for wheeling, banking, third party and buy-back of electricity generated by the Non-Conventional Energy Sources at a minimum rate of Rs. 2.25 per unit by the State Electricity Boards.

(c) artd (d) Policies have already been announced by Punjab, Uttar Pradesh and Madhya Pradesh based on these guidelines. Policies in Tamil Nadu, Andhra Pradesh and Kerala have been modified to corporate some of the suggestions. Certain policies have also been announced by Gujarat and Karnataka. The matter is being pursued with other States.